

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/3175/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Presiding Officer,
Labour Court, Guwahati.

Dated Guwahati the 12th April, 2023.

Sub: **Restricted holiday.**

Ref:- Your letter No. LCG.11/2002-03/1971 dtd. the 10th April, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Restricted Holiday on 19.04.2023**, has been granted. The District & Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District & Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/3176-3177/A, dated 12.04.2023

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)